

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 20<sup>th</sup> January, 2018*

No.HC.VII-14/2018/ **516** /A. In partial modification of this Registry's Notification No.HC.VII-14/2018/300/A dated 19.01.2018, Shri Bidyabrata Acharyya, Munsiff No.1, Karimganj, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Barpeta, vice Smti Monica Missong transferred.

Shri Acharyya will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-14/2018/ **517** /A. Smti Monica Missong, Judicial Magistrate, 1<sup>st</sup> Class, Barpeta, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Dhemaji, vice Shri Lohit Kumar Sarmah transferred.

Smti Missong will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join at her new place of posting immediately.

HC.VII-14/2018/ **518** /A. As the transfer of Smti Monica Missong, Judicial Magistrate, 1<sup>st</sup> Class, Barpeta is made on her own request, she is not entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules, vide Transfer Policy of Judicial Officers of Assam on 08.11.2016.

**(N.B.: The Officers will hand over charge of their respective Courts and Offices within 3<sup>rd</sup> February, 2018, without fail. The Officers are to download and take printout of this Transfer Notification from the Official Website of Gauhati High Court. No separate hard-copy of this Transfer Notification will be sent to them.)**

By Order,  
*Sd/- M.K. Kalita,*  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-14/2018/ **519 - 541** /A.

Dated 20.01.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati

*Contd.....*

*Jp*  
*20/1/2018*

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9. The Special Judge, CBI, Assam, Guwahati
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
12. The Special Judge, Addl. CBI Court, No.I & II, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, \_\_\_\_\_
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
17. Shri Bidyabrata Acharyya, Munsiff No.1, Karimganj
18. Smti Monica Missong, Judicial Magistrate, 1<sup>st</sup> Class, Barpeta
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
20. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
20/11/2018  
**REGISTRAR (VIGILANCE)**  
  
20/01/2018